

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
3	8.8.96	<p>Shri N. Sarkar, counsel on behalf of the petitioner submits that Misc. Application 539/96 is not pressed. Accordingly Misc Application 539/96 is disposed of as not pressed.</p> <p>Hand over a copy of the order to Shri Ashok Mohanty, learned Senior Standing Counsel for the Respondents who is present and heard in the matter.</p> <p><i>Chanchal</i> MEMBER (ADMINISTRATIVE)</p>	<p>M.A. 539/96 is a petition for appropriate order.</p> <p>Second Copy <i>sent</i> Filed. Copy <i>sent</i>.</p> <p>L For order 7.8.96</p>